

V Addl. District & Sessions Judge Court, Tiptur**Cause list on 26-06-2020
Morning session**

Sl No	Case No.	Parties Names	Stage	Advocate Name
1	CrI.Misc.10157/2020	Narasimhamurthy @ Narasimha V/s STATE BY TURUVEKERE POLICE	Notice	Venu.C Public Prosecutor
2	CrI.Misc.10158/2020	Lokesh alias Kaddi V/s State by Honnavalli Police	Notice	Nataraju.M.C Public Prosecutor
3	CrI.Misc.10159/2020	Byataiah H.K V/s State by Nonavinakere Police	Notice	Venu.C Public Prosecutor
4	CrI.Misc.10160/2020	Puttaraju V/s STATE BY HANDANAKERE POLICE	Notice	Krishnamurthy.B.G Public Prosecutor
5	SC.10014/2019	State by Chikkanayakanahalli Police V/s Chikkobalaiah N	Framing of charge or Plea	Public Prosecutor B.P.Rajendraprasad
6	CrI.Apl.10013/2017	State by Chikkanayakanahalli Police Vs Ch/ikkobalaiah N	Arguments	B.S B.D.J
7	CrI.Apl.10005/2018	State by Chikkanayakanahalli Police V/s Chikkobalaiah N	Arguments	B.G.K
8	CrI.Apl.10004/2019	Mohamed Ismail V/s T.M. Chikkanna	Arguments	Krishnamurthy.B.G K.R.Dayananda
9	CrI.Apl.10005/2019	Satheesh.A.S V/s N.S. Doreswamy	Arguments	Krishnamurthy.B.G Shivakumara
10	SC.10039/2015	Satheesh A.S V/s N.S. Doreswamy	Orders	P.P S.T.K
11	CrI.Misc.10140/2020	Yashodamma V/s STATE BY HANDANAKERE POLICE	Orders	Krishnamurthy.B.G Public Prosecutor
12	CrI.Misc.10141/2020	Madhava V/s STATE BY HANDANAKERE POLICE	Orders	Krishnamurthy.B.G Public Prosecutor
13	CrI.Misc.10146/2020	Harsha.C.H V/s State by Chikkanayakanahalli Police	Orders	Sri Sanmathi Kumar.B.J P.P
14	CrI.Misc.10147/2020	A.Lokesh V/s State by Chikkanayakanahalli Police	Orders	Sri Sanmathi Kumar.B.J P.P
15	CrI.Misc.10150/2020	Nazeer V/s State by Honnavalli Police	Orders	B.P.Rajendraprasad P.P

16	CrI.R.P.10013/2020	Dasthgir V/s Tahashildar and Taluk Executive Magistrate	Hear on I.A	Krishnamurthy.B.G
17	SC.10010/2020	State by Kibbanahally Police V/s Paramesh	For objection	P.P
18	CrI.Misc.10156/2020	K.S.Bharathi Vs State by Honnavalli Police	For objection	Nataraju.M.C P.P
19	MVC.1400/2019	Sheelavathi V/s C.N.Yogeesh	Await Notice	Rajakumar.K
20	EX.10061/2019	M/s Shrirama Transport Finance Co. Ltd., V/s Kamalamma	Await Notice	Basavaraju.H.S
21	P & SC.10001/2020	H.P.Meenakshamma V/s NIL	Paper Publication	Nataraju.M.C
22	P & SC.10002/2020	C.Prakash V/s NIL	Paper Publicaton	K.S.R.I
23	RA.10006/2020	Gangamma V/s M.Siddaramaiah Dead by LRS	Await Notice	H.L K.S.R.I
24	P & SC.10011/2019	M.S. Nirmala V/s Kathyayanamma	Notice	Udayakumar.T.K
25	EX.10044/2019	M/s Shriram City Union Finance Ltd., V/s Kumar	Arrest Notice	Ajay.B.N
26	EX.10062/2016	Shriram City Union Finance Ltd., Represented by A.L.Umesha V/s Suresha	Steps	B.N.A
27	EX.10128/2016	Shriram City Union Finance Ltd., Represented by A.L.Umesha V/s Devaraju	Steps	B.N.A
28	EX.10131/2016	Shriram City Union Finance Ltd., Represented by A.L.Umesha V/s Sugandharaju	Steps	B.N.A
29	EX.10008/2018	M/s Shrirama Transport Finance Co. Ltd., V/s Mallikarjuna	Steps	K.R.D
30	EX.10147/2018	M/s Shriram City Union Finance Ltd., V/s Ravi Kumara	Steps	Ajay.B.N
31	EX.10148/2018	M/s Shriram City Union Finance Ltd., V/s Dayananda	Steps	Ajay.B.N
32	EX.10159/2018	M/s Shriram City Union Finance Ltd.,	Steps	Ajay.B.N

		V/s Parameshwarappa		
33	RA.10028/2018	Krishnappa @ S.T.Krishnayaka V/s S.T. Rangaswamy	Steps	Udayakumar.T.K
AFTERNOON SESSION				
34	EX.10172/2018	M/s Shrirama Transport Finance Co. Ltd., V/s Ranganatha Naika	Steps	K.R.Dayananda
35	EX.10175/2018	M/s Shrirama Transport Finance Co. Ltd.,V/s JAFAR SADIQ	Steps	Ajay.B.N
36	EX.10178/2018	M/s Shrirama Transport Finance Co. Ltd., V/s MOHAMMED ZAHEER	Steps	Ajay.B.N
37	EX.10179/2018	M/s Shrirama Transport Finance Co. Ltd., V/s RAVISHA	Steps	Ajay.B.N
38	EX.10189/2018	M.K. Umamaheshwara V/s THE EXECUTIVE ENGINEER (KPTCL)	Steps	Basavaraju.H.S
39	EX.10190/2018	M/s Shrirama Transport Finance Co. Ltd., V/s Rizwan	Steps	Basavaraju.H.S
40	EX.10022/2019	M/s Shrirama Transport Finance Co. Ltd., V/s A.G. Manjappa	Steps	Ramachandraiah.H.C
41	EX.10024/2019	M/s Shriram City Union Finance Ltd., V/s Rangaswamy	Steps	Ajay.B.N
42	EX.10047/2019	M/s Shriram City Union Finance Ltd., V/s Lakshmaiah	Steps	Ajay.B.N
43	EX.10048/2019	M/s Vistaar Financial Services (P) Ltd V/s Devaraju Shivanna	Steps	Kavitha
44	RA.10005/2020	Shivanna V/s D.S.Nagarathna @ Nalina	Steps	B.G.Krishnamurthy
45	RA.10002/2019	H.S. Shankaraiah Dead by L.Rs.V/s Special Land Acquisition Officer, Tumkur	Await records	K.N.Kumara Swamy
46	RA.10004/2019	H.S. Shankaraiah Dead by L.Rs.V/s Special Land Acquisition Officer, Tumkur	Await records	K.N.Kumara Swamy
47	RA.10005/2019	H.S. Shankaraiah Dead by L.Rs V/s Special	Await records	K.N.Kumara Swamy

		Land Acquisition Officer, Tumkur		
48	RA.10006/2019	H.S. Shankaraiah dead by Lrs. V/s Special Land Acquisition Officer, Tumkur	Await records	K.N.Kumara Swamy
49	RA.10007/2019	M.K. Lingappa Dead by L.Rs.V/s Special Land Acquisition Officer, Tumkur	Await records	K.N.Kumara Swamy
50	RA.10009/2019	H.S. Kumaraiah V/s Special Land Acquisition Officer, Tumkur	Await records	K.N.Kumara Swamy
51	RA.10010/2019	Channabasavaiah dead by L.Rs. V/s Special Land Acquisition Officer, Tumkur	Await records	K.N.Kumara Swamy
52	RA.10038/2018	Komala V/s D.S. Sukanya	Hear on I.A	Udayakumar.T.K
53	P & SC.10007/2019	Suresh S/o late Chandriah Vs Nil	Hear on I.A	K.S.Sreedhara
54	P & SC.10003/2020	Krishnamurthachar V/s NIL	Hear on I.A	Somasundar.S
55	P & SC.10010/2020	G.S. Rangaswamy V/s NIL	Hear on I.A	S.Gopalakrishna
56	P & SC.10011/2020	D.G. Rani V/s NIL	Hear on I.A	K.M.Shadakshari
57	MVC.1147/2018	Raveesh V/s H.S Nikethan	For objection	A.M.V
58	MVC.898/2019	Shabeena Taj V/s The United India Insurance Co.	For objection	Puttaraju.M.R
59	P & SC.10014/2019	E.T. Thimmegowda V/s NIL	For objection	Jagadeesh.B.D
60	RA.10016/2018	Basavaraju V/s Rajesh	For settlement	K.S.R.I
61	RA.10020/2019	K.M. Nanjundaiah V/s K.M. Channabasappa	For settlement	K.N.Gururaju
62	EX.10018/2019	M/s Shrirama Transport Finance Co. Ltd., V/s Devaraju	Await Warrant	Ramachandraiah.H.C
63	EX.10020/2019	M/s Shrirama Transport Finance Co. Ltd.,V/s Shivarudraiah	Await Warrant	Ramachandraiah.H.C

Date: 25.06.2020
Place: Tiptur

Sd/-
V Addl. Dist. & Sessions Judge,
Tiptur.

Senior Civil Judge and JMFC Court, Tiptur

Cause list on 26-06-2020

Morning session

Sl. No.	Case No.	Parties Names	Stage	Advocate Name
1	MC 32/2018	XXXX V/s XX XX	Hear on IA	KCB V/s XXX
2	RA 39/2016	Karnataka State Finance Corporation V/s S. Sreedhar	Arguments	KSRI V/s DV
3	RA 41/2016	B. Dakshayini V/s Mohan Kumar Chavan	Arguments	TKU V/s KSRI
4	RA 44/2016	T.B. Rudrachar V/s K.R. Prabhakar	Arguments	SS V/s TNN
5	RA 46/2016	M.N. Gangamma V/s M.S. Rajashekaraiiah	Arguments	HS V/s BR
6	RA 10/2017	V.S. Nanjamari V/s Lakshmiddevamma	Arguments	KSRI V/s SS
7	RA 21/2017	P.S. Lokesh V/s Rangaswamy	Arguments	CCG V/s MMS
8	RA 27/2017	Rajani Ramakanth pai V/s A.T. Hemavathi	Arguments	KSRI V/s AMV
9	RA 33/2017	Chikkanna V/s Basavaraju	Arguments	KNG V/s SK

Senior Civil Judge and JMFC Court, Tiptur

Cause list on 26-06-2020
Afternoon session

Sl. No	Case No.	Parties Names	Stage	Advocate Name
1	OS 1/2014	B.K. Prakashkumar V/s B. Siddaramaiah	Hearing	Rajesh H. v/s XX
2	OS 56/2017	The Secretary V/s Ramakanth Vittala Pai	Hearing	TNN V/s XXX
3	MA5/2017	Mohanlal D. Takur V/s M.C. Shivalingaswamy	Arguments	CPS V/s TKU
4	MA 4/2019	Umesh V/s S. Shivapanchakshri	Arguments	CV V/s BGK
5	RA 34/2017	Chikkanna V/s Gangamma	Arguments	KNG V/s
6	RA 52/2017	Syed Unnisa V/s Jayamma	Arguments	TKU V/s BDJ
7	RA 13/2019	Rangaswamy V/s Rangaiah	Arguments	SS V/s KSRI
8	RA15/2019	Mallamma Dead by Lrs. Chandraiah V/s Sannamallamma Dead by Lrs Shankarappa	Arguments	SVS V/s TKU

Place: Tiptur
Date: 25.06.2020

Sd/-
Senior Civil Judge and JMFC,
Tiptur.

Prl. Civil Judge and JMFC Court, Tiptur

**Cause list on 26-06-2020
Morning session**

Sl.No	Case No.	Parties Names	Stage	Advocate Name
1	OS 19/15	Balasubramanya V/s Shanmukappa	For objection	BGC / KSRI
2	CC 209/16	Basavarajappa V/s Nuthana	For argument	GRM / CV
3	Cmis 51/15	Rekha V/s Raghavendra	For arguments	HSK / SK / DHT
4	OS 123/20	N.R. Lokesh V/s The PDO NV Kere Panchayath and another	For objection	HL / GRM
5	OS 121/20	Smt. D.P Shakunthala and another V/s The P.D.O NV Kere Panchayath and another	For objection	HL / GRM
6	PCR 271/17	Shekarappa V/s Prakasha	For hearing	MD
7	OS 211 /13	Swarnalingaraju V/s Hemavathi and another	For arguments	KSRI / TKU/ MBK
8	MIS 07/19	Sharadamma V/s Shivanna and others	For hearing	KBL / KNG
9	OS 37/18	T.M. Raghunandan V/s Shekar	For hearing	KSRI / SS
10	OS 261/19	N. Praveen kumar V/s K.S Shivabasappa and others	For objection	MDK / BDJ
Afternoon session				
11	FDP 12/16	Drakshayanamma V/s Narasimhamurthy and 6 others	For hearing	KSRI/HLB
12	Cmis 173/17	Channabasappa V/s Kumaraswamy and others	For objection	TVS / GRM/ BDJ
13	OS 377/16	Shantha A.S V/s Channakeshavamurthy.B	Clarification	FK / MRG
14	CC 888/17	M/s Sri Gurukula Co. Op society Ltd. R/p by ITS Manager V/s V.G. Manjunath	For objection	HNS / MKY
15	Ex.09/19	Syndicate Bank Tiptur	For objection	MA / MRG
18	OS 206/17	Kaveri Grameena Bank V/s Sowbhagyamma and others	For objection	BNA / KSS
17	Ex. 78/19	Karnataka Bank Ltd V/s Shivakumar	For objection	NNS / CV
18	OS 152/16	Sudhakar V/s Shanthamma	For hearing	MRG/ GRM
19	OS 9/17	Chowrappa and another and Kireetappa	For hearing	HL / KSRI

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Tiptur.

ADDL. CIVIL JUDGE & JMFC, TIPTUR.				
Cause list On 26.06.2020				
Sl No.	Case No	Parties Names	Stage	Advocate Name
MORNING SESSION				
1	OS 122/2016	Shivaramaiah v/s Shankaraiah	Issues	SS/KNG
2	OS 254/2016	Nagaratnamma V/s Rudranamma	Issues	HVA / BS
3	OS 174/2017	Pattadadevaru and another V/s Gangamma and others	Issues	NRR/CCG
4	OS 62/2018	Sanappa V/s C.B.Swamy and others	Issues	FK
5	OS 82/2019	K.R.Gavirangaiah V/s Venkatagirippa	Issues	HKN
6	OS 4/2014	B.R.Satisha V/s R.N.Gangadhara	Hearing	KSS / TNN
7	OS 236/2019	Kavitha B R V/s H.S.Basavaraju	Hearing	TKU / KRD
8	OS 143/2017	Y.C. Jagadeesh V/s Shashikala and others	Issues	MCN/KSRI
9	OS 325/2017	H.N.Kantharaju v/s K.R.Ragaswamy	Issues	NRJ / HL
10	OS 86/2018	Dyavamma and another V/s Shashirekha	Issues	BR /BS
AFTERNOON SESSION				
11	OS 156/2018	S.P.Nandeesh V/s S.P.Nataraju	Issues	SS
12	OS 408/2018	Kishan M V V/s Vedamurthy	Issues	GSN /BS
13	OS 36/2013	J.S.Vishwanathaiah V/s Chanamma and others	Arguments	CCG /BGK/TNN
14	OS 24/2014	H.K. Ashok V/s Neelesh M R	Arguments	TKU/TNN
15	OS 224/2011	S.N.Maheshwari V/s NAGARANTH NAMMA WO LATE MUNISWAMAIAH AA 70 YRS S.M. LAKSHMIDEVAMMA DO MUNISWAMAIAH AA 50 YRS R	Clatification	BPR
16	OS 215/2017	Shivlingamma and others V/s Shilalingappa and others	Clatification	KNG/MRP

17	Ex 55/2017	Shreshtanatha Swamy V/s Sharmila Baig	steps	AMV/MRG
18	Ex 65/2019	Shriram Chits (Karnataka)Pvt.Ltd., V/s Chandrashekhar	steps	YCR
19	Misc 8/2018	S.M.Maheshwari V/s S.M.Lakshmiddevamma	steps	TKU
20	OS 224/2011	S.M.Maheshwari V/s S.M.Lakshmiddevamma	calrification	TKU/SVS/B J/MRG

Place:Tiptur
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Sd/-
Addl., Civil Judge and JMFC,
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